

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3737
ANSWERED ON:02.12.2010
COMPENSATION TO THE FARMERS
Jaiswal Dr. Sanjay

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that fair compensation is not being provided by the Indian Oil Corporation company to the landowners for their land acquired for shifting of Indian Oil depot located in Raxaul, Bihar;
- (b) if so, the details thereof and the steps taken or being taken by the Government to provide proper compensation to the farmers; and
- (c) the time by which the said oil depot is propose to be shifted?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): Indian Oil Corporation Limited (IOC) has reported that they have not acquired any land for shifting of their Raxaul Depot in Bihar. Hence, there is no issue with regard to payment of compensation to land owners.

(b) & (c): Does not arise in view of (a) above.